NATIONAL COMPANY LAW APPELLATE TRIBUNAL

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU SUPPLEMENTARY CAUSE LIST DATED **13.06.2025** (FRIDAY) CHENNAI BENCH **(HYBRID MODE)**

<u>10.30 AM</u>

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In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial), Hon'ble Mr. Jatindranath Swain, Member (Technical)

Note: No Mention will be permitted without prior consent of the other side.

For Delivery of Judgment

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 232/2025 Delay in refiling IA No. 666/2025 For Stay IA No. 667/2025 Leave to file IA No. 668/2025	Naseer Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
2.	Comp App (AT) (CH) (Ins) No. 234/2025 For Stay IA No. 670/2025 Leave to file IA No. 671/2025	Nuzhat Aisha Nazeer Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	
3.	Comp App (AT) (CH) (Ins) No. 236/2025 For Stay IA No. 673/2025 Leave to file IA No. 674/2025	Awaiz Ahmed Vs Ravindra Beleyur, RP	Mr. NP Vijaykumar	

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 255/2025 For Stay IA No. 715 & 717/2025 Leave to file IA No. 716/2025	Fortuna Integral Projects Pvt. Ltd. Vs Shivadutt Bannanje, RP of Fortuna Buildcon (India) Pvt. Ltd. & Anr.	Mr. S Vivekananda	Mr. T Shrinikethan For Caveator

For Orders/Clarification

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
5.	Comp App (AT) (CH) (Ins) No. 446/2024	Govt. of Tamil Nadu Commercial Tax & Registration Dept. Rep by Assistant Commissioner (ST) Vs Nithiyanantham Ramachandran, Liquidator of Chowel India Pvt. Ltd. & Anr.	Mr. B Vijay	Mr.AG Sathyanarayana – R1

By order of Hon'ble Member (Judicial)

Chennai Bench

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